

**Central Administrative Tribunal
Madras Bench**

OA 310/00856/2015

Dated Friday the 12th day of July Two Thousand Nineteen

P R E S E N T

**Hon'ble Mr. P. Madhavan, Member (J)
&
Hon'ble Mr. T. Jacob, Member (A)**

1. R. Sudha
2. C. Govindhasamy
3. V. Periannan
4. V. N. Mahalingam .. Applicants

By Advocate M/s. C. Vigneswaran

Vs.

1. Union of India
Represented by Secretary to Government
Ministry of Health and Family Welfare
Nirman Bhavan
New Delhi – 110 001.

2. The Indian Council of Medical Research
Rep. by its Director General
Ansari Nagar, New Delhi – 110 029.

3. The Director
National Institute of Epidemiology
Indian Council of Medical Research
Ayapakkam, Chennai – 600 077. ... Respondents

**By Advocate Mr. Su. Srinivasan (R1)
Mr. M. T. Arunan (R2&3)**

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This OA was admitted and interim stay was granted on 24.06.2015. Today when the matter is called, the applicant was represented by junior counsel. It is seen that the applicant was absent even on previous occasion i.e. on 20.06.19. Accordingly the matter was posted under the caption 'For Dismissal' to this day. Even today neither the applicant nor the counsel holding Vakalath for the applicant is present. It seems that the applicant after obtaining interim stay has not shown interest in prosecuting the case. Accordingly the OA is dismissed for default. Interim stay granted on 24.06.2015 is vacated.

(T. Jacob)
Member (A)

12.07.2019

(P. Madhavan)
Member(J)

AS